

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/75/(IB)/2017
NAME OF THE PETITIONER(S) : PUNJAB NATIONAL BANK
NAME OF THE RESPONDENT(S) : EMPEE DISTILLERIES LIMITED
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

The matter has been mentioned by filing a Memo. The matter has been called. The Memo is taken on record. In the light of the Memo, the Petition is dismissed as withdrawn.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
Member (Technical)

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)